

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-2239/2015

New Delhi this the 19th day of October, 2016.

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Dr. Brahm Avtar Agrawal, Member (J)**

Ms. Alka,
W/o Mr. Vivek Bharti,
R/o D-590, Gokul Puri, ... **Applicant**
Delhi-94.

Versus

Delhi Subordinate Services Selection Board,
FC-18, Institutional Area, Karkardooma,
Delhi-110092
Through its Secretary. ... **Respondents**
(through Ms. Sumedha Sharma)

ORDER (ORAL)

Sh. Shekhar Agarwal, Member (A)

It is seen that there has been no appearance on behalf of the applicant since last several dates. Today also there is no appearance on her behalf. It therefore appears that the applicant is no longer interested in pursuing this OA any further. Accordingly, this OA is dismissed in default for non-prosecution.

**(Brahm Avtar Agrawal)
Member (J)**

**(Shekhar Agarwal)
Member (A)**

/ns/